

The estimated number of total vacancies of regular Central Government Civilian employees (including Railways) as on 1.3.2011 is 5,81,591. In so far as Railways is concerned, notifications for filling up of about 2 lakh posts pertaining to safety, maintenance and operations have already been issued. The data in respect of CPSUs and Railway PSUs is not centrally maintained.

Mining scam in Jharkhand

3314. SHRI JAI PRAKASH NARAYAN SINGH: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the Central Bureau of Investigation (CBI) is investigating ₹ 3400 crore mining scam in Jharkhand;
- (b) whether it is a fact that top executives of Tata Steel have been questioned by CBI for their involvement in the scam; and
- (c) if so, the details of the progress made so far in the investigation?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) to (c) CBI is not investigating any case relating to Rs. 3400 crore mining scam in the State of Jharkhand, in which the executive of Tata Steel has been examined. However, CBI has investigated one case RC 7(S)/2010 AHD Ranchi relating to illegal mining of iron ore in Jharkhand. In this case, no official of Tata Steel has been examined. After completion of investigation in this case, chargesheets have been filed in the Court of Special Judicial Magistrate, Ranchi on 31.07.2012, 29.08.2012 and 13.02.2013, respectively.

Officers continuing on Central deputation

3315. SHRI JAGAT PRAKASH NADDA: Will the PRIME MINISTER be pleased to refer to answer to Unstarred Question 1924 given in the Rajya Sabha on 14 March, 2013 and state:

- (a) the names and posting of officers who are continuing on Central deputation beyond the tenure permitted under the rules and the reasons for such extension in each case; and
- (b) the details in respect of All India Serving Officers who are continuing beyond the normal deputation tenure on non Central Staffing Scheme posts as well?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) and (b) The Department of Personnel and Training maintains data on Central deputation of Members of the Indian Administrative Service (IAS) including deputations to non Central Staffing Scheme posts. The information is being cross checked with all the State Governments and cadre units of the IAS. The information in respect of the other two All India Services, *i.e.* the Indian Police Service and the Indian Forest Service is not maintained by the Department of Personnel and Training and is being collected from the Ministry of Home Affairs and the Ministry of Environment and Forests. The information will be laid on the table of the Rajya Sabha as soon as it is received.

Dilapidated condition of Samaj Sadan of Laxmibai Nagar

3316. SHRI SHADI LAL BATRA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Samaj Sadan of Laxmibai Nagar, New Delhi is in a dilapidated condition and its outer wall is completely damaged for want of care by Central Public Works Department (CPWD); and

(b) the details of the representations received in this regard, and the action proposed to be taken against the erring officials of Department of Personnel and Training (DoPT) whose inaction has led to the damage of Government property?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) and (b) Samaj Sadans in Government colonies are constructed by the Central Public Works Department (CPWD) and are handed over to Grih Kalyan Kendra (GKK), an autonomous body under the Department of Personnel and Training (DoPT) for running various welfare activities. The responsibility for maintenance of these Samaj Sadans lies with the CPWD. It was decided during the meetings held on 27.2.2012 and 28.8.2012 by concerned authorities in DoPT and Ministry of Urban Development that DoPT would provide the funds for major works in Samaj Sadans and the CPWD would continue to maintain the Samaj Sadans from their own funds. Accordingly, an amount of Rs. 12,73,250/- for repair of Laxmibai Nagar Samaj Sadan including outer wall of the Samaj Sadan was released on 16.4.2013 by the GKK Board to CPWD to undertake the work. As per the records, in the GKK, no representation has been received on the subject.